



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

LAWAZIMA CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web: ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Friday, 16th May 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 11:00 AM]

BEFORE:

JOINT REGISTRAR (VIGILANCE) MRS. PRONITA MORANG

COURT NO: 115

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	WP(C)/323/2023	DURLAV RAJKHOWA Versus THE STATE OF ASSAM AND 5 ORS.	MR. N BORAH N AHMED	SC, HIGHER EDU GA, ASSAM
2	WP(C)/3303/2023	THE SCHOOL MANAGEMENT COMMITTEE PHUTALZAR M E MADRASSA AND ANR Versus THE STATE OF ASSAM AND 7 ORS	ALHAJJ I UDDIN MR. U K NAIR MS. L DAS MR. M P SARMA MS S SARMA HAZARIKA MR S J SHAMIM	GA, ASSAM MR. P SAIKIA (R-3 & R-4) I AMIN (R-7) MR N ZAMAN(R-7) SC, EDU
3	WP(C)/7171/2023	SYED KARIM UDDIN AHMED Versus THE STATE OF ASSAM AND 7 ORS	MR. M U MONDAL MS. N NASRIN MR K ISLAM MR A ALIM SK A A AHMED MR. A W MONDAL	GA, ASSAM SC, SEC. EDU.
4	WP(C)/7624/2023	M/S BISHNU BASUMATARY- SHUBHASHIS CHAKRABORTY (JV) AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MR. N N B CHOUDHURY MR. N SARKAR MR P K BASU MR A BANERJEE	SC, GST GA, ASSAM SC, BTC SC, PWD

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LEAVE NOTE OF ADVOCATES FOR 16/05/2025

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1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
3)	MS SUPRIYA DASGUPTA	10-05-2025	To	31-05-2025
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16)	DR. P AGARWAL	16-05-2025	To	21-05-2025
17)	MR. R DE	16-05-2025	To	18-05-2025
18)	MR. R P KAKOTI SR. ADV.	18-05-2025	To	23-05-2025
19)	MR D K DAS	15-05-2025	To	23-05-2025



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BEFORE:

JOINT REGISTRAR (JUDL.) MR. CHINMOY BARUAH

COURT NO: 111

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS			
1 WP(C)/6574/2015	ABDUL BATEN SK. Versus THE STATE OF ASSAM and 4 ORS	MR.R ISLAM MS. A HUSSAIN	DR. B AHMED SC, IRRIGATION
2 WP(C)/4956/2016	SHRI MONI GOGOI Versus THE STATE OF ASSAM AND 8 ORS	MR.C DEKA MSP DEKA MR.S C DAS MR.G C HAZARIKA MR.L DEKA	GA, ASSAM MR.S P DAS SC, ITI
3 WP(C)/7062/2019	BASER ALI Versus THE STATE OF ASSAM AND 5 ORS.	MR. R P SARMAH MR. P N SHARMA MR B KOTAKY MS S P CHETRY	GA, ASSAM MS. R B BORA SC. REVENUE
4 WP(C)/8443/2019	RAFIK ALI Versus THE STATE OF ASSAM AND 4 ORS	MS. S B CHOUDHURY MS. R SULTANA	GA, ASSAM
5 WP(C)/3663/2020	KAKALI BORAH AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MR. D GOGOI MR. S BORTHAKUR	MR. S C KEYAL GA, ASSAM MR. D K SARMAH (R3) MS G HAZARIKA MS. A TALUKDAR (R3) MISS P DAS
6 WP(C)/132/2025	SRIKANTA KALITA Versus THE STATE OF ASSAM AND 6 ORS	MS. D DEKA	SC, AG (A AND E) SC, P H E SC, FINANCE
7 WP(C)/208/2025	MD. ALI AHMED Versus THE STATE OF ASSAM AND 21 ORS	MR. N HOQUE MR H GUPTA MR. KHAIRUL ISLAM	SC, HIGHER EDU SC, HIGHER EDU GA, ASSAM MR. M A I HUSSAIN (R-15,17) N ISLAM(R-15,17) MR. S. ALOM(R-15,17) SC, SEBA
8 WP(C)/1703/2025	MALEGARH GOBINDPUR FISHERY COOPERATIVE SOCIETY LTD Versus THE STATE OF ASSAM	MR. D DAS SR. ADV MR S KHOUND MR H K NATH	GA, ASSAM SC, FISHERY

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DEPUTY REGISTRAR (BENCH) - MR. SAPTARSHI DAS

COURT NO: 115

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1 WP(C)/2058/2022	LUKHIRAM TUDU Versus THE STATE OF ASSAM AND 4 ORS	MR. S K DAS MR. R ISLAM	SC, CO OP SC, BTC
2 WP(C)/3171/2022	SMT. RENU BORUAH Versus THE STATE OF ASSAM AND 6 ORS.	MR. R SARMA MR. R GOGOI MS. D GOGOI	SC, ELEM. EDU
3 WP(C)/3667/2022	BIBEK DEKA Versus THE STATE OF ASSAM AND 4 ORS	MR. S C BISWAS MR. P S BISWAS MS A BORAH MS. J GHOSH	SC, P AND R.D.
4 WP(C)/4224/2022	HARI SHANKAR BISWAS AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MR. P K DEKA MS D DEVI	GA, ASSAM
5 WP(C)/4923/2022	ABDULLAH @ MD. ABDULLAH @ ABUULLAHA Versus THE STATE OF ASSAM AND 8 ORS.	MR. M A SHEIKH MR. M HOSSAIN MS F INTAZ	SC, ELEM. EDU GA, ASSAM SC, SSA
6 WP(C)/5567/2022	DIPALI KHERKATARY Versus THE STATE OF ASSAM AND 3 ORS.	MR. P MAHANTA MS. P SAHARIA	SC, HIGHER EDU
7 WP(C)/5630/2022	RATNESWAR BARMAN Versus THE STATE OF ASSAM AND 5 ORS	MR. B D GOSWAMI MR. J M GOGOI	GA, ASSAM SC, REVENUE
8 WP(C)/5904/2022	ROJINA PARBIN Versus THE STATE OF ASSAM AND 4 ORS.	MR J PAYENG MS. C BARMAN	GA, ASSAM

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